

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/10483/2024 BLAPL/3351/2024	DHANA BOIPARI @ DHANA PARAJA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /22 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000117/2024
2	D-BLAPL/10490/2024 BLAPL/3352/2024	PRADEEP CHANDRA NAYAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	RAMANAGUDA /73 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000092/2023
3	D-BLAPL/10491/2024 BLAPL/3353/2024	MUNA BEHERA @ MUNNA VS STATE OF ODISHA	S.S.RAY (2) VS	RAMANAGUDA /73 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000092/2023
4	D-BLAPL/10486/2024 BLAPL/3354/2024	GOPAL RAY@ R.GOPAL VS STATE OF ODISHA	ABHAS MOHANTY VS	M.V.79 /9 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000022/2021
5	D-BLAPL/9894/2024 BLAPL/3355/2024	MITU GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /13 /2020 A.D.J.,ASKA(Ganjam) ST/0000034/2020
6	D-BLAPL/10494/2024 BLAPL/3356/2024	BHABANI SANKAR ROUT VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	LAIKERA /67 /2017 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000070/2017
7	D-BLAPL/10529/2024 BLAPL/3357/2024	DHARAMA @ DHARMENDRA BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /3 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000015/2024
8	D-BLAPL/10497/2024 BLAPL/3358/2024	CHANDRAKANTA PADHI VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000056/2024
9	D-BLAPL/10496/2024 BLAPL/3359/2024	ISWAR SENAPATI VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000160/2023
10	D-BLAPL/10534/2024 BLAPL/3360/2024	ISWAR KALAR @ ISWAR KALAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MALKANGIRI /466 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000178/2023
11	D-BLAPL/10539/2024 BLAPL/3361/2024	PRADEEP KUMAR MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CYBER CRIME AND ECONOMIC OFFEN NYAYADHIKARI,GHASIPURA(Kendujha GR/0000150/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/10498/2024 BLAPL/3362/2024	KALASHRAM BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /117 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000013/2024
13	D-BLAPL/9938/2024 BLAPL/3363/2024	SHIBA PRASAD NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	KABISURYANAGAR /200 /2024 ADJ,KODALA(Ganjam) Spl/0000002/2024
14	D-BLAPL/10557/2024 BLAPL/3364/2024	BEDAMATI SELEMA @ SELAMA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000016/2024
15	D-BLAPL/10499/2024 BLAPL/3365/2024	AJIT BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /80 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000002/2024
16	D-BLAPL/10561/2024 BLAPL/3366/2024	PRABINA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /440 /2023 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000484/2023
17	D-BLAPL/10513/2024 BLAPL/3367/2024	SHIBU@SIBU CHOUHAN VS STATE OF ODISHA	ASHUTOS DASH VS	BRAJARAJNAGAR /364 /2022 ASST SESSIONS JUDGE, JHARSGUDA(Jharsuguda) CT/0000022/2024
18	D-BLAPL/8699/2024 BLAPL/3368/2024	PANDABA PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	PATTAPUR (ASKA) /543 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000064/2023
19	D-BLAPL/10444/2024 BLAPL/3369/2024	ASHISH SAHA @ ASIT VS STATE OF ODISHA	DEBASIS MISHRA VS	BHUBANESWAR G.R.P.S. /49 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000159/2024
20	D-BLAPL/10445/2024 BLAPL/3370/2024	JAGA MOHANTY VS STATE OF ODISHA	DEBASIS MISHRA VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000155/2024
21	D-BLAPL/8816/2024 BLAPL/3371/2024	KEDARSAN PANDA VS STATE OF ODISHA	DIP CHAND DAS VS	JAJPUR TOWN /491 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002983/2023
22	D-BLAPL/10514/2024 BLAPL/3372/2024	DAITA@DAIT KUMAR BAG@KENALU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /59 /2024 SPL.JUDGE PATNAGARH(Balangir) Spl/0000008/2024
23	D-BLAPL/10453/2024	PRATAP KHATUA	PUSPAMITRA MOHAPATRA	MARSHAGHAI /65 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

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	BLAPL/3373/2024	VS STATE OF ODISHA	VS	S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000574/2024
24	D-BLAPL/9811/2024 BLAPL/3374/2024	DAMAYANTI SETHY VS STATE OF ODISHA	AMLAN MOHANTY VS	BARI /144 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0000737/2024
25	D-BLAPL/10563/2024 BLAPL/3375/2024	RAJ @ SK. GULAM RASUL VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	MAHILA P.S.(BBSR) /68 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000246/2023
26	D-BLAPL/9371/2024 BLAPL/3376/2024	NILU PANDA VS STATE OF ODISHA	BHAKTA BHUSAN BARIK VS	DHAULI PS /85 /2019 3RD ADJ BHUBANESWAR(Khordha) CT/0000030/2024
27	D-BLAPL/10377/2024 BLAPL/3377/2024	BABU KONK@MD.SARFARAJ KHAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BINIKA /250 /2023 J.M.F.C.,BINIKA(Sonepur) GR/0000238/2023
28	D-BLAPL/9687/2024 BLAPL/3378/2024	RAJIB LOCHAN MOHAPATRA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BADAGODA P.S. /253 /2022 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0004569/2022
29	D-BLAPL/10293/2024 BLAPL/3379/2024	MANISH LODHI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BORIGUMMA /26 /2024 JMFC, BORIGUMMA(Koraput) GR/0000055/2024
30	D-BLAPL/10432/2024 BLAPL/3380/2024	SK.SAHID BUX VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CANTONMENT ROAD /44 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000350/2024
31	D-BLAPL/10439/2024 BLAPL/3381/2024	RAM KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /30 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000148/2024
32	D-BLAPL/10297/2024 BLAPL/3382/2024	BHOLA KUMAR SIKDAR VS STATE OF ODISHA	JULU KHANSAMA VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDC TR/0000008/2024
33	D-BLAPL/10142/2024 BLAPL/3383/2024	BISHAL NAYAK @ NAIK VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	CAPITAL P.S. /323 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000276/2023
34	D-BLAPL/10577/2024 BLAPL/3384/2024	PURNA PANGI VS	RAJIB LOCHAN PATTNAIK VS	POTTANGI /50 /2024 ADDL.SESIONS JUDGE CUM SPECIAL

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/9982/2024 BLAPL/3385/2024	STATE OF ODISHA MANAS RANJAN MUNDA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	TR/0000042/2024 CHAMPUA /95 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000230/2024
36	D-BLAPL/10588/2024 BLAPL/3386/2024	M. SANTOSH DORA VS STATE OF ODISHA	SUJATA JENA VS	PATTAPUR (ASKA) /380 /2022 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000085/2022
37	D-BLAPL/10002/2024 BLAPL/3387/2024	SANJIT BECK@SANJEEB BEHERA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /479 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000826/2023
38	D-BLAPL/10257/2024 BLAPL/3388/2024	SAFARAJ ANSARI @ SAFFARAJ ANSARI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /51 /2018 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000104/2018
39	D-BLAPL/10607/2024 BLAPL/3389/2024	SIBARAM GOUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.UDAYAGIRI /43 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000083/2024
40	D-BLAPL/10108/2024 BLAPL/3390/2024	DRONA KUMAR TANDI VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /7 /2024 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000004/2024
41	D-BLAPL/9434/2024 BLAPL/3391/2024	TANMAYA ROUT VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BINJHARPUR /417 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002640/2023
42	D-BLAPL/6046/2024 BLAPL/3392/2024	MOJESH GAMANGO VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /29 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000021/2023
43	D-BLAPL/9552/2024 BLAPL/3393/2024	BIJU MUNDA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BANGRIPOSI /129 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000079/2022
44	D-BLAPL/7952/2024 BLAPL/3394/2024	BISWAJIT TARAFDAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /119 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000127/2023
45	D-BLAPL/10586/2024 BLAPL/3395/2024	DAYANIDHI NAIK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BINIKA /144 /2023 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000012/2023

ORISSA HIGH COURT

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46	D-BLAPL/10608/2024 BLAPL/3396/2024	BACHAN NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DARINGBADI /48 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000077/2024
47	D-BLAPL/10230/2024 BLAPL/3397/2024	BIKRAM KESHARI BASTIA @ SIBUN BASTIA @ BIKI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BENTKAR (42 MOUZA) UPD CUTTACK J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001274/2023
48	D-BLAPL/10286/2024 BLAPL/3398/2024	DINESH GEHLOT VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BHUBANESWAR G.R.P.S. /27 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000089/2024
49	D-BLAPL/10600/2024 BLAPL/3399/2024	SUJIT KUMAR VS STATE OF ODISHA	DIPTIREKHA NANDA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000010/2024
50	D-BLAPL/10134/2024 BLAPL/3400/2024	TINU DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BALLIGUDA /67 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000095/2024
51	D-BLAPL/10613/2024 BLAPL/3401/2024	BAPINA@BIKASH PANI VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP LOCK /95 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000246/2024
52	D-BLAPL/10626/2024 BLAPL/3402/2024	FIROZ KHAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KANDARPUR /171 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000977/2023
53	D-BLAPL/10637/2024 BLAPL/3403/2024	BAISHNBA BEHERA @ BAI SNAB BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /35 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000067/2024
54	D-BLAPL/10593/2024 BLAPL/3404/2024	MILU @ BALARAM SWAIN VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	PURI SADAR /299 /2023 SPECIAL JUDGE, PURI(Puri) TR/0000009/2024
55	D-BLAPL/10656/2024 BLAPL/3405/2024	MAHESWAR DAS@NAHAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /84 /2015 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000155/2015
56	D-BLAPL/9961/2024 BLAPL/3406/2024	CHITRASEN PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHANDAGIRI P.S. /565 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001703/2023
57	D-BLAPL/10668/2024	BIRANCHI NARAYAN NAYAK	DURGA PRASAD DHAL	CHHEND /69 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3407/2024	VS STATE OF ODISHA	VS	S.D.J.M.,PANPOSH(Sundargarh) GR/0000791/2024
58	D-BLAPL/10673/2024 BLAPL/3408/2024	SAMBHU PRASAD MEHER VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BELPAHAR /202 /2023 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000039/2023
59	D-BLAPL/10672/2024 BLAPL/3409/2024	JAHARLAL HAWLADAR VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /51 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000043/2024
60	D-BLAPL/10650/2024 BLAPL/3410/2024	LUCKY @ ABDUL WAHID VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /33 /2024 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Malkangiri) CT/0000055/2024
61	D-BLAPL/10677/2024 BLAPL/3411/2024	PRADIP PRADHAN VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /150 /2019 A.D.J.,NAYAGARH(Nayagarh) ST/0000063/2024
62	D-BLAPL/10655/2024 BLAPL/3412/2024	NIRANJAN RAY VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur) Spl/0000074/2024
63	D-BLAPL/10682/2024 BLAPL/3413/2024	MANABHAJAN KHETI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000021/2024
64	D-BLAPL/10545/2024 BLAPL/3414/2024	SUPRAVA SAMAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHAULI PS /106 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR TR/0000335/2023
65	D-BLAPL/10541/2024 BLAPL/3415/2024	PRABINA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /449 /2023 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh) CT/0000494/2023
66	D-BLAPL/9152/2024 BLAPL/3416/2024	JAGA @ JAGANNATH SAHOO VS STATE OF ODISHA	KALU CHARAN SWAIN VS	ODAGAON /214 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000015/2024
67	D-BLAPL/9922/2024 BLAPL/3417/2024	DHANESWAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	S.P.(CID-CRL),CUTTACK /9 /2020 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000019/2020
68	D-BLAPL/10567/2024 BLAPL/3418/2024	TULASI DAS @ TULSHI DAS VS	PABITRA KUMAR NAYAK VS	JHIRPANI P.S. /29 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/10551/2024 BLAPL/3419/2024	STATE OF ODISHA SANTOSH PANDA VS	SUBHRAJIT SAHOO VS	GR/0000243/2024 K.NUAGAON /65 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000118/2024
70	D-BLAPL/10307/2024 BLAPL/3420/2024	STATE OF ODISHA JITENDRA KUMAR PRADHAN VS	ASHOK DAS VS	KABISURYANAGAR /524 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000156/2023
71	D-BLAPL/10569/2024 BLAPL/3421/2024	STATE OF ODISHA MANISHA NAYAK VS	SUSANTA KUMAR LENKA VS	DARINGBADI /51 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000080/2024
72	D-BLAPL/10547/2024 BLAPL/3422/2024	STATE OF ODISHA PRABINA PRADHAN VS	JUGALA KISHORE PANDA VS	BOUDH /446 /2023 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000490/2023
73	D-BLAPL/10321/2024 BLAPL/3423/2024	STATE OF ODISHA SIKANDAR SHAW VS	AMIT BISWAL VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000108/2023
74	D-BLAPL/6946/2024 BLAPL/3424/2024	STATE OF ODISHA JAGANNATH PRADHAN VS	PRABHU PRASANNA BEHERA VS	AIR FIELD P.S. /209 /2021 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000146/2021
75	D-BLAPL/10333/2024 BLAPL/3425/2024	STATE OF ODISHA SARBESWAR BEHERA @ BAPI VS	PRAFULLA KUMAR KHATEI VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kho TR/0000123/2023
76	D-CMAPL/15418/2024 CMAPL/88/2024	STATE OF ODISHA SHIBA SHAKTI SALES, SUNDARGARH VS	ADV. VS	/ / ()/ /
77	D-CMAPL/13349/2024 CMAPL/89/2024	STATE OF ODISHA DHANESWAR BANCHHOR VS	ADV. VS	/ / ()/ /
78	D-CMAPL/6229/2024 CMAPL/90/2024	STATE OF ODISHA DEBASMITA BEHERA VS	ADV. VS	/ / ()/ /
79	D-CMAPL/11653/2024 CMAPL/91/2024	STATE OF ODISHA M/S. KALINGA CONCRETE PRODUCTS PRIVATE LTD., GANJAM VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	/ / ()/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

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80	D-CMAPL/14803/2024 CMAPL/92/2024	PURANO MAJHI VS KHADI MAJHI	ADV VS	// ()
81	D-CMP/14983/2024 CMP/349/2024	NAGUNI BARIK VS SATYANANDA BARIK	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASO CVREV/0000012/2023
82	D-CMP/16161/2024 CMP/350/2024	NIRANJAN RATH VS THE SERVANTS OF THE PEOPLE SOCIETY, NEW DELHI	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC IA/0000001/2024
83	D-CMP/15998/2024 CMP/351/2024	SARAT CHANDRA JAGADEV VS BRAJAKISHORE HARICHANDAN	NIRANJAN ROUT VS	// CIVIL JUDGE (JD),KHURDA(Khordha) EC/0000005/2016
84	D-CMP/8640/2024 CMP/352/2024	GAGAN BIHARI DAS VS SASADHAR DAS	PRAFULLA CHANDRA ACHARYA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr TS/0000213/2001
85	D-CMP/15866/2024 CMP/353/2024	BHABAGRAHI @ BUDHADEB TARAI VS TUNI BARIK	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CS/0001085/2022
86	D-CONTC/6094/2024 CONTC/2657/2024	DEBENDRA KUMAR PRADHAN VS SUSHANTA KUMAR DASH, I.A.S.	ADV. VS	// () //
87	D-CONTC/12624/2024 CONTC/2658/2024	RAMABALLAV DWIVEDY VS BHABANI SHANKAR CHAYANI, DIR., HIGHER EDN. DEPT.	ADV. VS	// () //
88	D-CONTC/14621/2024 CONTC/2659/2024	SHREE LINGARAJ FEEDS LTD. ROURKELA VS SAMARESH PAL, EXECUTIVE ENGINEER(ELECTRICAL), TPWODL, RAJGANGPUR, SUNDARGARH	ADV. VS	// () //
89	D-CONTC/14618/2024 CONTC/2660/2024	ADAITA PRADHAN VS SUSHIL KUMAR LOHANI, I.A.S.	ADV. VS	// () //
90	D-CONTC/15994/2024 CONTC/2661/2024	SAMBHUNATH SING GAGARAI VS DR. UDDHABA CHANDRA MAJHI, CHAIRMAN CUM MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD.,BBSR	M/S. SWAPNIL ROY VS	// () //
91	D-CONTC/13891/2024	KAPILASH SWAIN	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2662/2024	VS	VS	0
		PARIKHIT DAS MAHAPATRA, ZONAL MANAGER, INDIAN BANK, ZONAL OFFICER, DEULASAH, CUTTACK		//
92	D-CONTC/13885/2024	JAGADISH MALLICK	ADV	//
	CONTC/2663/2024	VS	VS	0
		RANJAN KUMAR SWAIN, PRINCIPAL, PARALA MAHARAJ ENGINEERING COLLEGE		//
93	D-CONTC/15642/2024	SUPRAVA DWIBEDI	ADV.	//
	CONTC/2664/2024	VS	VS	0
		DR. UDHABA CHANDRA MAJHI, I.A.S.		//
94	D-CONTC/15635/2024	MAHENDRA KUMAR AICH	ADV.	//
	CONTC/2665/2024	VS	VS	0
		NIBEDITA PANY, O.E.S.(SB)		//
95	D-CONTC/15645/2024	HARI KHEMUNDI	ADV.	//
	CONTC/2666/2024	VS	VS	0
		ANU GARG, I.A.S.		//
96	D-CONTC/15640/2024	KORA MADALA	ADV.	//
	CONTC/2667/2024	VS	VS	0
		AMRESH KUMAR, MANAGING DIRECTOR, ODISHA HYDRO POWER CORPORATION LTD., BBSR		//
97	D-CONTC/15637/2024	MINAKETAN JENA	ADV.	//
	CONTC/2668/2024	VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
98	D-CONTC/15639/2024	ANIL KUMAR PANDA	ADV.	//
	CONTC/2669/2024	VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
99	D-CONTC/11700/2024	ARABINDA PADHI	ADV.	//
	CONTC/2670/2024	VS	VS	0
		PRASANNA KUMAR SAMANTRAY, TAHASILDAR, KANTAPADA, CUTTACK		//
100	D-CONTC/11986/2024	MANOJ MANJARI BISWAL	ADV.	//
	CONTC/2671/2024	VS	VS	0
		ASWATHY S., IAS		//
101	D-CONTC/12146/2024	PRATAP KESHARI PATI	ADV.	//
	CONTC/2672/2024	VS	VS	0
		ASHOK CHANDRA GHADAI, SUPTDG. ENGNR., IRRIGATION DIVN.		//
102	D-CONTC/13909/2024	PRAMOD PRADHAN	SWADHIN KESARI SINGH	//
	CONTC/2673/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/13905/2024 CONTC/2674/2024	ASHISH ISHWAR PATIL,IAS BANAMBAR DESINAYAK VS	SWADHIN KESARI SINGH VS	// // ()
104	D-CONTC/13903/2024 CONTC/2675/2024	ASHISH ISHWAR PATIL,IAS SUJIT KUMAR SAHOO VS	SWADHIN KESARI SINGH VS	// // ()
105	D-CONTC/12691/2024 CONTC/2676/2024	ASHISH ISHWAR PATIL,IAS NARAYAN SAHOO VS	SANTOSH KUMAR SWAIN VS	// // ()
106	D-CONTC/12426/2024 CONTC/2677/2024	DEBIDUTTA BISWAL, I.F.S. ARAKHITA HARICHANDAN VS	ADV. VS	// // ()
107	D-CONTC/12412/2024 CONTC/2678/2024	ASWATHY S., I.A.S. ANJALI BHOWMIK VS	SANDHYARANI PANI VS	// // ()
108	D-CONTC/10593/2024 CONTC/2679/2024	ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPT. SK.AZAD MOHAMMAD VS	ADV VS	// // ()
109	D-CONTC/13768/2024 CONTC/2680/2024	SUSHIL KUMAR LOHANI,I.A.S. JANA BHARA SAGAR VS	ADV. VS	// // ()
110	D-CONTC/13093/2024 CONTC/2681/2024	DEORANJAN KUMAR SINGH, I.A.S. SUJATA SADANGI VS	ADV. VS	// // ()
111	D-CONTC/15494/2024 CONTC/2682/2024	CHATRAPATI SAHU, D.E.O., NABARANGPUR DR. SANJIBANI PANDA VS	ADV. VS	// // ()
112	D-CONTC/13581/2024 CONTC/2683/2024	BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT. MURALIDHAR MISHRA VS	ADV VS	// // ()
113	D-CONTC/12805/2024 CONTC/2684/2024	SAMARTH VERMA,IAS INDRAJIT PATRO VS	ADV VS	// // ()
		ANU GARG, I.A.S.		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/3167/2024 CONTC/2685/2024	NABA KISHORE JENA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
115	D-CONTC/13534/2024 CONTC/2686/2024	BRAHMANAND DAS VS VINEET BHARDWAJ, COLLECTOR AND D.M, CUTTACK	BIMBISAR DASH VS	// 0 //
116	D-CONTC/13424/2024 CONTC/2687/2024	SIDHARTHA SHANKAR DASH VS DEO RANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
117	D-CONTC/13087/2024 CONTC/2688/2024	PURNA CHANDRA JENA VS KISHOR KUMAR PANDA, O.A.S.	ADV. VS	// 0 //
118	D-CONTC/12597/2024 CONTC/2689/2024	TRILOCHAN PRADHAN VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
119	D-CONTC/12596/2024 CONTC/2690/2024	BARENDRANATH DAS ADHIKARI VS ASWATHI S., I.A.S.	adv. VS	// 0 //
120	D-CONTC/12595/2024 CONTC/2691/2024	BENUDHAR PAUL VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
121	D-CONTC/12593/2024 CONTC/2692/2024	SOUDAMINI PATTANAIAK VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
122	D-CONTC/13563/2024 CONTC/2693/2024	BIBHUTI BHUSAN SAHOO VS ASWATHY, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/11786/2024 CONTC/2694/2024	SIBA PRASAD DASH VS DR. AUROBINDO BEHERA, I.A.S.	ADV. VS	// 0 //
124	D-CONTC/10167/2024 CONTC/2695/2024	KISHOR KUMAR SAMANTARAY VS RAGHURAM IYER, O.A.S.	ADV VS	// 0 //
125	D-CONTC/1851/2024	PADMANAVA UPADHYAYA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2696/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
126	D-CONTC/1850/2024	RATNAKAR RAY	ADV.	//
	CONTC/2697/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
127	D-CONTC/14334/2024	DR. SISHIR KUMAR PRUSTY	ADV.	//
	CONTC/2698/2024	VS	VS	0
		ARVIND AGRAWAL, I.A.S.		//
128	D-CONTC/14800/2024	AMULYA CHARAN OJHA	ADV	//
	CONTC/2699/2024	VS	VS	0
		BHAKTA RANJAN MOHANTY, ENGR., IN CHIEF W.R DEPT.		//
129	D-CONTC/15705/2024	BHAGABAN MOHAPATRA	ADV	//
	CONTC/2700/2024	VS	VS	0
		S ASWATHY, I.A.S.		//
130	D-CONTC/15703/2024	GOPAL CHARAN PRUSTY	ADV	//
	CONTC/2701/2024	VS	VS	0
		S ASWATHY, I.A.S.		//
131	D-CONTC/15319/2024	CH. BAIJAYANTIMALA PATRO	ADV	//
	CONTC/2702/2024	VS	VS	0
		SRI VIR VIKRAM YADAV, IAS		//
132	D-CONTC/12776/2024	BIMALA NANDAN MAHAPATRA	SANTOSH KUMAR PATTANAİK, SR. ADV.	//
	CONTC/2703/2024	VS	VS	0
		SANTOSH KUMAR YADAV, I.A.S.		//
133	D-CONTC/15327/2024	HEMANTA KUMAR BHOI	GYANARANJAN SETHI	//
	CONTC/2704/2024	VS	VS	0
		SUDHAKAR MISHRA, DCP, SPECIAL SECURITY BATTALION, POLICE COMMISSIONERATE, BBSR, KHORDHA		//
134	D-CONTC/13776/2024	MIHIR KUMAR NAYAK	ADV.	//
	CONTC/2705/2024	VS	VS	0
		ANU GARG, IAS		//
135	D-CONTC/16158/2024	BALARAM SARANGI	ADV	//
	CONTC/2706/2024	VS	VS	0
		ASHOK KUMAR MOHANTY, OFS		//
136	D-CONTC/16160/2024	DINABANDHU PANDA	ADV	//
	CONTC/2707/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/16163/2024 CONTC/2708/2024	ASHOK KUMAR MOHANTY, OFS KESHAB SETHI VS	BHABA RANJAN KAR VS	// // ()
138	D-CONTC/16168/2024 CONTC/2709/2024	ASHOK KUMAR MOHANTY, OFS PRAFULLA KUMAR MOHARANA VS	BHABA RANJAN KAR VS	// // ()
139	D-CONTC/16170/2024 CONTC/2710/2024	ASHOK KUMAR MOHANTY, OFS DUSHASAN ROUT VS	ADV VS	// // ()
140	D-CONTC/16174/2024 CONTC/2711/2024	ASHOK KUMAR MOHANTY, OFS KISHORE CHANDRA PRADHAN VS	ADV VS	// // ()
141	D-CONTC/15840/2024 CONTC/2712/2024	ASHOK KUMAR MOHANTY, OFS SANJAY BALIARSINGH VS	BISHAL BAIVAB VS	// // ()
142	D-CONTC/15720/2024 CONTC/2713/2024	BIBHAS RANJAN PANIGRAHI, TAHASILDAR, KHURDA UJJWAL CHANDRA KAR VS	ADV VS	// // ()
143	D-CRLA/10430/2024 CRLA/322/2024	SATYABRAT SAHU, I.A.S. MANOJ KUMAR SAHU @ SAHOO VS	DEBASIS MISHRA VS	// VIGILANCE PS (BERHAMPUR) /11 /2011 SPL.JUDGE VIGILANCE,BERHAMPUR(C
144	D-CRLA/9564/2024 CRLA/323/2024	STATE OF ODISHA(VIG.) SUKUTA @ JIBANANANDA MALLICK VS	SURYAKANTA DWIBEDI VS	TR/0000001/2013 TIGIRIA /138 /2022 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000191/2022
145	D-CRLA/167/2024 CRLA/324/2024	STATE OF ODISHA SENIOR INTELLIGENCE OFFICER VS	TUSHAR KANTI SATAPATHY, SR.S.C. VS	//0 A.D.J.,NAYAGARH(Nayagarh) TR/0000084/2020
146	D-CRLA/9563/2024 CRLA/325/2024	SAMIR KUMAR PRADHAN MIHIR DALSSINGH RAY VS	SURYAKANTA DWIBEDI VS	TIGIRIA /138 /2022 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000191/2022
147	D-CRLA/10742/2024 CRLA/326/2024	STATE OF ODISHA SAFAK KHAN VS	MOHAMMED MUSTAQ ANSARI VS	SAMBALPUR TOWN /124 /2023 1ST ADDL SESSIONS JUDGE, SAMBALP Spl/0000012/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLA/9518/2024 CRLA/327/2024	MAHAMAD GULREZ VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	M.V.79 /9 /2021 A.D.J.,MALKANGIRI(Malkangiri) TR/0000008/2024
149	D-CRLA/5066/2024 CRLA/328/2024	DINESH MALI VS STATE OF ODISHA	DEBASNAN DAS VS	JAGATSINGPUR /336 /2015 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000039/2015
150	D-CRLA/6560/2024 CRLA/329/2024	GUNANIDHI SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /73 /2021 ASST. SESSIONS COURT (WOMENS COURT) CT/0000121/2022
151	D-CRLA/7672/2024 CRLA/330/2024	SUBASH GHISING GIRI VS STATE OF ODISHA(O.P.I.D)	DIPTI RANJAN MOHAPATRA VS	EOW,BHUBANESWAR /7 /2022 O.P.I.D,BALASORE(Baleshwar) CT/0000003/2023
152	D-CRLMA/10416/2024 CRLMA/67/2024	CHITTARANJAN PANIGRAHI VS STATE OF ODISHA	DIPTI REKHA NANDA VS	Bamapada (Industrial Area) /136 /2021 3RD ADDL DISTRICT JUDGE, BALASORE ST/0000191/2022
153	D-CRLMC/9415/2024 CRLMC/1186/2024	SUDHANSU SEKHAR SWAIN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ABHAYACHANDPUR /58 /2021 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000018/2021
154	D-CRLMC/9927/2024 CRLMC/1187/2024	PREM BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /170 /2022 ASSISTANT SESSIONS JUDGE,BHANJANAGAR ST/0000102/2022
155	D-CRLMC/10431/2024 CRLMC/1188/2024	BINU @ BINOD BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	BASELI SAHI PS /93 /2016 J.M.F.C. (II), PURI(Puri) GR/0001552/2016
156	D-CRLMC/8053/2024 CRLMC/1189/2024	GOURANGA SETHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) Spl/0000073/2023
157	D-CRLMC/9344/2024 CRLMC/1190/2024	GOPAL KRISHAN@GOPAL KRUSHNA DAS VS STATE OF ODISHA	BHARAT BHUSAN ROUTHAY VS	ANGUL TOWN /1014 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Angul) GR/0001659/2020
158	D-CRLMC/9168/2024 CRLMC/1191/2024	JYOTI BHUSAN BARIK VS STATE OF ODISHA	HARIPAD MOHANTY VS	CUTTACK VIGILANCE /4 /2021 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000008/2021
159	D-CRLMC/10258/2024	SABITA PANIGRAHI	AMULYA RATNA PANDA	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1192/2024	VS SUJATA PATNAIK	VS	DISTRICT & SESSIONS JUDGE,JEYPORE CRREV/0000015/2023
160	D-CRLMC/6030/2024 CRLMC/1193/2024	MALA SAO@MALA SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BANGOMUNDA /105 /2023 CIVIL JUDGE (JD) CUM JMFC, BANGOMUNDA GR/0000209/2023
161	D-CRLMC/10847/2024 CRLMC/1194/2024	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	MITHUN DAS VS	JAGATPUR /394 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000934/2023
162	D-CRLMC/7073/2024 CRLMC/1195/2024	SOUMIT RANJAN PRADHAN VS STATE OF ODISHA	SURYAKANTA PRADHAN VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000170/2010
163	D-CRLMC/8973/2024 CRLMC/1196/2024	GAMAN @ MITHU @ MITHUN NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /167 /2011 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0001036/2011
164	D-CRLMC/9130/2024 CRLMC/1197/2024	ISMAEL RAITA VS STATE OF ODISHA	SISIRA PANIGRAHI VS	R.UDAYAGIRI /92 /2021 J.M.F.C,R.UDAYAGIRI(Gajapati) GR/0000108/2021
165	D-CRLMC/9259/2024 CRLMC/1198/2024	GOLAKHA DAKUA@GOLAKHABIHARI DAKUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /52 /2011 J.M.F.C,BUGUDA(Ganjam) GR/0000052/2011
166	D-CRLMC/9336/2024 CRLMC/1199/2024	PRAVAT KUMAR MARTHA VS STATE OF ODISHA	GOREKHANATH DAS VS	BADAGODA P.S. /597 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000988/2023
167	D-CRLMC/10824/2024 CRLMC/1200/2024	SRIKANTA BAHINIPATI @ TUNA VS STATE OF ODISHA	SARBESWAR SAHOO VS	CHAMAKHANDI /92 /2018 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000307/2018
168	D-CRLMC/9650/2024 CRLMC/1201/2024	RAGHUNATHA SAMANTARAY VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	KANAS /69 /2004 JMFC, KANAS(Puri) GR/0001469/2004
169	D-CRLMC/9815/2024 CRLMC/1202/2024	SANJAY MALLICK@SANJAY KUMAR MALLICK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /391 /2017 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR GR/0001678/2017
170	D-CRLMC/10025/2024 CRLMC/1203/2024	PREM BEHERA VS	BISWAJIT MOHANTY VS	BHANJANAGAR /264 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMC/9879/2024 CRLMC/1204/2024	STATE OF ODISHA SHREETAM NANDA VS	SOVAN MISHRA VS	GR/0000758/2022 //0 DISTRICT & SESIONS JUDGE,BHUBANE
172	D-CRLMC/10450/2024 CRLMC/1205/2024	STATE OF ODISHA DEBENDRA KUMAR JOSHI VS	BIJAY KUMAR BEHERA VS	CRA/0000031/2022 GAISILET /125 /2023 S.D.J.M.,PADAMPUR(Bargarh)
173	D-CRLMC/10476/2024 CRLMC/1206/2024	STATE OF ODISHA JIBAN KRUSHNA KARAN VS	KUMAR KASHYAP VS	CRMC/0000050/2024 // S.D.J.M.,NILAGIRI(Baleshwar)
174	D-CRLMC/10099/2024 CRLMC/1207/2024	STATE OF ODISHA GATIA@GATIKRUSHNA SAMAL VS	AMIT KUMAR NATH VS	ICC/0000007/2023 BANARAPAL /115 /2004 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR
175	D-CRLMC/10772/2024 CRLMC/1208/2024	STATE OF ODISHA SUJIT MAHARATHY @ TULIA VS	GOURAV MOHANTY VS	CT/0002567/2004 PIPLI /127 /2007 J.M.F.C.,PIPLI(Puri)
176	D-CRLMP/10154/2024 CRLMP/565/2024	STATE OF ODISHA SAROJ KUMAR SATAPATHY VS	SANDIPANI NAYAK VS	GR/0000183/2007 PATKURA /560 /2022 ()
177	D-CRLMP/7941/2024 CRLMP/566/2024	STATE OF ODISHA PAYAL KUMARI TRIPATHY VS	LAXMINARAYAN PATEL VS	// //0 ()
178	D-CRLMP/3692/2024 CRLMP/567/2024	STATE OF ODISHA BASANTI GOCHHAYAT VS	SANDEEP RAJ PANDA VS	// MAHILA P.S. BUXIBAZAR /2 /2024 ()
179	D-CRLMP/10387/2024 CRLMP/568/2024	STATE OF ODISHA TRISHNA BERLIA VS	LALITENDU MISHRA VS	// AINTHAPALI /444 /2023 ()
180	D-CRLMP/5114/2024 CRLMP/569/2024	STATE OF ODISHA BHAMARBAR ROUT VS	GIRIDHARI SINGH VS	// //0 ()
181	D-CRLMP/1120/2024 CRLMP/570/2024	STATE OF ODISHA TRINATH SAHOO VS	ULLASH CHANDRA MOHANTY VS	// //0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMP/3364/2024 CRLMP/571/2024	CHITTARANJAN PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //
183	D-CRLMP/6031/2024 CRLMP/572/2024	MD.KHUSHID ANSHARI @ MD.KHURSHID VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	//0 () //
184	D-CRLMP/9744/2024 CRLMP/573/2024	M/S DAS AND SONS ENTERPRISES, KENDRAPARA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	//0 J.M.F.C., RAJNAGAR(Kendrapara) ICC/000055/2017
185	D-CRLMP/8764/2024 CRLMP/574/2024	TOLI ROHIDAS VS STATE OF ODISHA	PITAMBAR ACHARYA VS	BADMAL /298 /2023 () //
186	D-CRLMP/9731/2024 CRLMP/575/2024	RANJITA SUTAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SUNABEDA /111 /2023 () //
187	D-CRLMP/7836/2024 CRLMP/576/2024	MANAS RANJAN DASH VS UNION OF INDIA	DIPTI RANJAN MOHAPATRA VS	//0 () //
188	D-CRLMP/10123/2024 CRLMP/577/2024	RINA PRADHAN VS STATE OF ODISHA	ABHIJIT MOHANTY VS	//0 () //
189	D-FAO/8745/2024 FAO/143/2024	D.M., M/S. NATIONAL INSURANCE CO. LTD. VS SONALI SETHI	PRAKASH KUMAR MOHANTY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/000094/2022
190	D-FAO/6704/2024 FAO/144/2024	THE MANAGER LEGAL , CHOLAMANDALAM MS GENERAL INSURANCE CO.L.T.D VS GURU CHARAN MUNDA	ADAM ALI KHAN VS	// ADM COMNR.FOR WORKMEN COMPEN EC/000009/2021
191	D-MATA/15613/2024 MATA/115/2024	SABITA PATTANAYAK VS NARENDRA NAYAK	DAYANANDA MOHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000926/2018
192	D-MATA/13879/2024 MATA/116/2024	SRIMANTA HATI VS BINDHYABASINI BEHERA	SUKANTA KUMAR DALAI VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000486/2018
193	D-MATA/14873/2024	DEEPAK JAGWANI	GOPINATH MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MATA/117/2024	VS SONAL JAGWANI	VS	JUDGE FAMILY COURT, RAYAGADA(RA CP/0000078/2022
194	D-RSA/15512/2024 RSA/85/2024	BENUDHAR PRADHAN VS BABAJI SENAPATI	ARUN KUMAR MISHRA 2 VS	// DISTRICT & SESSIONS JUDGE, BHUBANE RFA/0000007/2015
195	D-RSA/15631/2024 RSA/86/2024	ANNAPURNA SWAIN VS NIRUPAMA SWAIN	SOUMYA MISHRA VS	// DISTRICT AND SESSIONS JUDGE, ANGU RFA/0000007/2021
196	D-RSA/15392/2024 RSA/87/2024	KASTU KISHAN VS JANAKRAM KISHAN	PRASANTA KUMAR SATAPATHY VS	// A.D.J., SUNDARGARH(Sundargarh) RFA/0000036/2015
197	D-RVWPET/15258/2024 RVWPET/54/2024	FOOD CORPORATION OF INDIA, BBSR VS MALATILATA DEVI	DEBASIS NAYAK VS	// () //
198	D-SAO/13640/2024 SAO/2/2024	LACHABANA PARIDA VS SUNA @ SUMITRA BEHERA	MALAYA MISHRA VS	// DISTRICT AND SESSIONS JUDGE, NAYA Fao/0000023/2022
199	D-TRPCRL/10299/2024 TRPCRL/31/2024	PALURAM KISKU VS LAXMIMANI SOREN	RABINDRA NATH PRUSTY VS	//0 JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000267/2023
200	D-WA/15522/2024 WA/608/2024	STATE OF ODISHA VS MURALIDHAR NAIK	BIPLAB MOHANTY, A.G.A. VS	// () //
201	D-WA/15337/2024 WA/609/2024	STATE OF ODISHA VS KISHORE CHANDRA JENA	BIPLAB MOHANTY, A.G.A. VS	// () //
202	D-WA/15274/2024 WA/610/2024	STATE OF ODISHA VS BIDYUT PRAVA KAR	BIPLAB MOHANTY, A.G.A. VS	// () //
203	D-WA/13302/2024 WA/611/2024	STATE OF ODISHA VS AJIT KUMAR MOHAPATRA	DEBASIS MOHAPATRA, A.S.C VS	// () //
204	D-WA/14449/2024 WA/612/2024	STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/13428/2024 WA/613/2024	ANNAPURNA BARIK PRAVA RANJAN MISHRA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// // 0 //
206	D-WA/14325/2024 WA/614/2024	STATE OF ODISHA VS RAMA CHANDRA MAHAVOIN	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
207	D-WA/14182/2024 WA/615/2024	GOVERNING BODY OF BAJI ROUT MEMORIAL COLLEGE, DHENKANAL VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
208	D-WA/13413/2024 WA/616/2024	STATE OF ODISHA VS GANGADHAR BARADA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
209	D-WA/14869/2024 WA/617/2024	BOARD OF SECONDARY EDUCATION, ODISHA VS MITRABHANU PANDA	S.S.RAO, SR.ADV. VS	// 0 //
210	D-WA/14329/2024 WA/618/2024	STATE OF ODISHA VS KARTIK CHANDRA JENA	SANGRAM JENA,A.G.A VS	// 0 //
211	D-WA/15490/2024 WA/619/2024	DEPUTY MANAGER CUM SDO (ELECT.), TPCODL, PURI VS THE CHAIRPERSON PERMANET LOK ADALAT PURI	LALIT KUMAR MAHARANA VS	// 0 //
212	D-WA/14328/2024 WA/620/2024	STATE OF ODISHA VS JYOTSNARANI DAS	SANGRAM JENA,A.G.A VS	// 0 //
213	D-WA/13498/2024 WA/621/2024	STATE OF ODISHA VS CHANDRAMANI PARIDA	BIPLAB MOHANTY,A.G.A VS	// 0 //
214	D-WA/14444/2024 WA/622/2024	STATE OF ODISHA VS MAHENDRA SAHOO	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
215	D-WA/14344/2024 WA/623/2024	STATE OF ODISHA VS RUDRA NARAYAN PARIDA	BIPLAB MOHANTY,A.G.A VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WA/13463/2024 WA/624/2024	STATE OF ODISHA VS HARIHARA KHATUA	BIPLAB MOHANTY,A.G.A VS	// 0 //
217	D-WA/15384/2024 WA/625/2024	STATE OF ODISHA VS BAIKUNTHANATH BARIK	DEBASIS MOHAPATR,A.S.C VS	// 0 //
218	D-WA/14105/2024 WA/626/2024	STATE OF ODISHA VS ABHIMANYU JENA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
219	D-WA/12240/2024 WA/627/2024	STATE OF ODISHA VS SURENDRA PRASAD BARIK	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
220	D-WA/12343/2024 WA/628/2024	STATE OF ODISHA VS RADHARANI RAUT	KARUNAKAR DAS,A.S.C VS	// 0 //
221	D-WA/13917/2024 WA/629/2024	BABAN CHARAN DAS VS STATE OF ODISHA	ADV. VS	// 0 //
222	D-WA/15810/2024 WA/630/2024	CHITTARANJAN ROUT VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
223	D-WP(C)/15800/2024 WP(C)/8830/2024	BASANTI SAHOO VS ADDL. JOINT COMMNR CONSOLIDATION AND SETTLEMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
224	D-WP(C)/15796/2024 WP(C)/8831/2024	SUBHASHREE ACHARYA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
225	D-WP(C)/10498/2024 WP(C)/8832/2024	SAROJ KUMAR BUDHIA VS COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER, KALAHANDI.	ASIT KUMAR PATTNAIK VS	// 0 //
226	D-WP(C)/15658/2024 WP(C)/8833/2024	BIKRAM KESHARI SINGH VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// 0 //
227	D-WP(C)/15659/2024	MAMATA MISHRA	DIPTI RANJAN MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8834/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/15071/2024 WP(C)/8835/2024	KABI CHANDRA BARAD VS STATE OF ODISHA	MITRA RANJAN TRIPATHY VS	// 0 //
229	D-WP(C)/15019/2024 WP(C)/8836/2024	MANORANJAN PARIDA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
230	D-WP(C)/15068/2024 WP(C)/8837/2024	TAPAN KUMAR SWAIN VS STATE OF ODISHA	MITRA RANJAN TRIPATHY VS	// 0 //
231	D-WP(C)/14762/2024 WP(C)/8838/2024	RAJENDRA AGRAWAL VS CT AND GST OFFICER, SAMBALPUR-I CIRCLE, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
232	D-WP(C)/15773/2024 WP(C)/8839/2024	MURALI PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
233	D-WP(C)/15583/2024 WP(C)/8840/2024	M/S. JAGANNATH SHIWDATRAY, CUTTACK VS REGISTRAR, CO OPERATIVE SOCIETIES, BBSR	SISIR DAS VS	// 0 //
234	D-WP(C)/13299/2024 WP(C)/8841/2024	AKHIL BHARATIYA AGHARIA SAMAJ (ODISHA PRADESH TRUST), JHARSUGUDA VS STATE OF ODISHA	TRIBIKRAM MAHAPATRA VS	// 0 //
235	D-WP(C)/15028/2024 WP(C)/8842/2024	SANGHAMITRA JENA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
236	D-WP(C)/12487/2024 WP(C)/8843/2024	GOLEKHA CHANDRA PANDA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
237	D-WP(C)/15707/2024 WP(C)/8844/2024	SUBHASHREE PARIDA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
238	D-WP(C)/15782/2024 WP(C)/8845/2024	SOMANATH DAS VS	ANJAN KUMAR BISWAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/14586/2024 WP(C)/8846/2024	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI RAJENDRA AGRAWAL VS THE CT AND GST OFFICER, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// // 0 //
240	D-WP(C)/13034/2024 WP(C)/8847/2024	SHAIKH MANZAR HUSSAIN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
241	D-WP(C)/15610/2024 WP(C)/8848/2024	KEDARNATH PATRA VS THE STATE BANK OF INDIA	JAGANNATH BHUYAN VS	// 0 //
242	D-WP(C)/15445/2024 WP(C)/8849/2024	SANJUKTA PANI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
243	D-WP(C)/16074/2024 WP(C)/8850/2024	PRIYABRATA PANDA VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
244	D-WP(C)/15448/2024 WP(C)/8851/2024	SRINIBAS CHOUDHURY VS R.T.O., BBSR	BRAJA MOHAN SARANGI VS	// 0 //
245	D-WP(C)/15919/2024 WP(C)/8852/2024	BIBHUPRASAD CHHUALSINGH VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SUJATA JENA VS	// 0 //
246	D-WP(C)/16073/2024 WP(C)/8853/2024	AUROBINDO GHOSE VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
247	D-WP(C)/15732/2024 WP(C)/8854/2024	SURANJAN BARIK VS THE COLLECTOR, BALASORE CUM CHAIRMAN TENDER COMMITTEE	SRIKAR KUMAR RATH VS	// 0 //
248	D-WP(C)/15638/2024 WP(C)/8855/2024	DEBASIS LENKA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
249	D-WP(C)/15441/2024 WP(C)/8856/2024	DAMAN PRASAD MISHRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/15433/2024 WP(C)/8857/2024	MANIJAR MAJHI VS MCL, BURLA	SIBA PRASAD PATRA VS	// 0 //
251	D-WP(C)/16023/2024 WP(C)/8858/2024	ROYAL SECURITY SERVICE, BOLANGIR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
252	D-WP(C)/16115/2024 WP(C)/8859/2024	LAXMIDHAR BIHARI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
253	D-WP(C)/15774/2024 WP(C)/8860/2024	MIHIR RANJAN PANDA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
254	D-WP(C)/15789/2024 WP(C)/8861/2024	M/S. SANGRAM MISHRA, SONEPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
255	D-WP(C)/13888/2024 WP(C)/8862/2024	PRANABANANDA DAS VS GOVT OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
256	D-WP(C)/13522/2024 WP(C)/8863/2024	SUCHISMITA PRADHAN VS GENERAL MANAGER, MCL, ANGUL	BHABANI SANKAR DAS VS	// 0 //
257	D-WP(C)/15722/2024 WP(C)/8864/2024	ANILA PRASAD JENA VS MD, ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD., BBSR	SIBA PRASAD PATI VS	// 0 //
258	D-WP(C)/15771/2024 WP(C)/8865/2024	UTKAL TRADING COMPANY PVT. LTD. SUNDARGARH VS PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR	CHITRASEN PARIDA VS	// 0 //
259	D-WP(C)/14934/2024 WP(C)/8866/2024	MITA PARIDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
260	D-WP(C)/15704/2024 WP(C)/8867/2024	MUKTIKANTA PRADHAN VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
261	D-WP(C)/15006/2024	PRAHALLAD SAHOO	NIRANJAN LENKA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8868/2024	VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	VS	0 //
262	D-WP(C)/15944/2024 WP(C)/8869/2024	G.MADHUSUDAN RAO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
263	D-WP(C)/10269/2024 WP(C)/8870/2024	JASHOBANTEE BAG VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
264	D-WP(C)/10267/2024 WP(C)/8871/2024	MAHENDRA NAG VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
265	D-WP(C)/13082/2024 WP(C)/8872/2024	PARAMESWAR DWIBEDI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
266	D-WP(C)/13954/2024 WP(C)/8873/2024	DILLIP KUMAR ASH VS PUNJAB NATIONAL BANK, BALASORE	MANOJ KUMAR PANDA VS	// 0 //
267	D-WP(C)/10957/2024 WP(C)/8874/2024	AHALYA PATNAYAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
268	D-WP(C)/15798/2024 WP(C)/8875/2024	RAJENDRA MOHAPATRA VS ADDL. JOINT COMMNR. CONSOLIDATION AND SETTLEMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
269	D-WP(C)/14141/2024 WP(C)/8876/2024	PRAKASH KUMAR PANDA VS PRINCIPAL CHIEF COMMNR OF INCOME TAX, BBSR,	CHITRASEN PARIDA VS	// 0 //
270	D-WP(C)/15983/2024 WP(C)/8877/2024	RAMESH CHANDRA DAS VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
271	D-WP(C)/9620/2024 WP(C)/8878/2024	NARENDRA KUMAR DALAI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	// 0 //
272	D-WP(C)/15616/2024 WP(C)/8879/2024	SUKADEB PATTNAIK VS	SUBHRANSU BHUSAN MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/15876/2024 WP(C)/8880/2024	STATE OF ODISHA BRAJENDRA KUMAR PANDA VS	BIGHNARAJ RATH VS	// // 0
274	D-WP(C)/15532/2024 WP(C)/8881/2024	STATE OF ODISHA BABITA PRADHAN VS	BIMBISAR DASH VS	// // 0
275	D-WP(C)/15898/2024 WP(C)/8882/2024	ODISHA GRAMYA BANK, BBSR GAGAN BIHARI BHANJA VS	TANMAY MISHRA VS	// // 0
276	D-WP(C)/14814/2024 WP(C)/8883/2024	PRINCIPAL SECY. TO GOVT. BBSR TRAILOKYANATH DASH VS	NIRANJAN PANDA VS	// // 0
277	D-WP(C)/15900/2024 WP(C)/8884/2024	STATE OF ODISHA NIRANJAN BAHINIPATI VS	TANMAY MISHRA VS	// // 0
278	D-WP(C)/14093/2024 WP(C)/8885/2024	PRINCIPAL SECY. TO GOVT. DEPT. BBSR BASANTA KUMARI DASH VS	TEJ KUMAR VS	// // 0
279	D-WP(C)/14043/2024 WP(C)/8886/2024	STATE OF ODISHA BRUNDABATI BARIK VS	PRITAM KUMAR MOHANTY VS	// // 0
280	D-WP(C)/12793/2024 WP(C)/8887/2024	STATE OF ODISHA ODISHA GRAMYA BANK, MAYURBHANJ VS	AUROVINDA MOHANTY VS	// // 0
281	D-WP(C)/15781/2024 WP(C)/8888/2024	THE COMMNR. CUM SECY. SCHOOL AND MASS EDUCATION DEPT., BBSR BICHRANANDA SWAIN VS	AUROBINDA SAHOO VS	// // 0
282	D-WP(C)/12743/2024 WP(C)/8889/2024	STATE OF ODISHA M/S. BIJAY KUMAR SENAPATI, KENDRAPARA VS	SUBASH CHANDRA SAHOO VS	// // 0
283	D-WP(C)/16235/2024 WP(C)/8890/2024	THE DY.COMMISSIONER OF CT AND GST CIRCLE, KENDRAPARA SUBAS CHANDRA SAHOO VS	AVIJIT MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/12440/2024 WP(C)/8891/2024	MANAS RANJAN SAHOO VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
285	D-WP(C)/15870/2024 WP(C)/8892/2024	DILLIP KUMAR SINGH VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
286	D-WP(C)/15406/2024 WP(C)/8893/2024	KESHAB CHANDRA MOHANTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
287	D-WP(C)/15629/2024 WP(C)/8894/2024	LAXMI SAHU VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
288	D-WP(C)/15874/2024 WP(C)/8895/2024	SUMANTA KUMAR BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
289	D-WP(C)/15643/2024 WP(C)/8896/2024	M/S SUDHIR LAKRA, SUNDARGARH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
290	D-WP(C)/8040/2024 WP(C)/8897/2024	ABHAYA PRASAD NAYAK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
291	D-WP(C)/15575/2024 WP(C)/8898/2024	BAIKUNTHA CHARAN BISWAL VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
292	D-WP(C)/15046/2024 WP(C)/8899/2024	ROSHAN SHARMA VS UCO BANK, BBSR	ANJAN KUMAR BISWAL VS	// 0 //
293	D-WP(C)/15410/2024 WP(C)/8900/2024	KSHETRA MOHAN NAIK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
294	D-WP(C)/15568/2024 WP(C)/8901/2024	PRADIP KUMAR NAYAK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
295	D-WP(C)/11830/2024	DIBYA RANJAN DANGUA	PITAMBAR ACHARYA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8902/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/16297/2024 WP(C)/8903/2024	M/S BARGARH BIO FUELS DEVELOPMENT FOUNDATION, BARGARH VS UNION OF INDIA	BIDESH RANJAN BEHERA VS	// 0 //
297	D-WP(C)/14894/2024 WP(C)/8904/2024	M/S TRILOK INDUSTRIES, KALUNGA, SUNDARGARH VS CHIEF COMMNR OF CT AND GST , CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
298	D-WP(C)/15584/2024 WP(C)/8905/2024	KOTNI RAJESH KUMAR VS CHAIRMAN PERMANENT LOK ADALAT (PUS), GANJAM	UMA CHARAN MISHRA VS	// 0 //
299	D-WP(C)/11381/2024 WP(C)/8906/2024	LAKHIRAM BHUMIJ VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
300	D-WP(C)/13636/2024 WP(C)/8907/2024	RAJESH KUMAR JENA VS REGIONAL CHIEF CONSERVATOR OF FOREST, ROURKELA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
301	D-WP(C)/15585/2024 WP(C)/8908/2024	KOTNI RAJESH KUMAR VS CHAIRMAN PERMANENT LOK ADALAT (PUS), GANJAM	UMA CHARAN MISHRA VS	// 0 //
302	D-WP(C)/16076/2024 WP(C)/8909/2024	KAMALAKANTA MALLICK VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
303	D-WP(C)/14131/2024 WP(C)/8910/2024	KISHOR CHANDRA TRIPATHY VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
304	D-WP(C)/13683/2024 WP(C)/8911/2024	PATITAPABAN NAYAK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
305	D-WP(C)/15970/2024 WP(C)/8912/2024	BHANUMATI NAYAK VS STATE OF ODISHA	SANJOY PATTNAIK VS	// 0 //
306	D-WP(C)/15569/2024 WP(C)/8913/2024	PRADIPTA KISHORE DAS VS	PREMANANDA MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/11476/2024 WP(C)/8914/2024	STATE OF ODISHA KRISHNA RANI PATRA VS	NIHAL RATH VS	// // 0
308	D-WP(C)/15350/2024 WP(C)/8915/2024	STATE OF ODISHA HAREKRUSHNA DANDASENA VS	AKSHAYA KUMAR PANDEY VS	// // 0
309	D-WP(C)/15402/2024 WP(C)/8916/2024	A.D.M.(R AND R), BALINGA, JATADHARI JENA VS	ARUSMITA ACHARYA VS	// // 0
310	D-WP(C)/8162/2024 WP(C)/8917/2024	UNION OF INDIA PRAMOD KUMAR PANIGRAHI VS	MOHAMMED RIAZ VS	// // 0
311	D-WP(C)/15615/2024 WP(C)/8918/2024	STATE OF ODISHA JYOTSNA RANI DAS VS	PABITRA KUMAR DUTTA VS	// // 0
312	D-WP(C)/15598/2024 WP(C)/8919/2024	COLLECTOR CUM D.M., BALASORE BISWAJIT SAHU VS	SUSHANTA KUMAR MISHRA VS	// // 0
313	D-WP(C)/15586/2024 WP(C)/8920/2024	ODISHA HYDRO POWER CORPORATION LTD., BBSR KOTNI RAJESH KUMAR VS	UMA CHARAN MISHRA VS	// // 0
314	D-WP(C)/15988/2024 WP(C)/8921/2024	CHAIRMAN PERMANENT LOK ADALAT (PUS), GANJAM SUNDAR PRAVAT DAS VS	SIDHARTH SHANKAR PADHY VS	// // 0
315	D-WP(C)/15122/2024 WP(C)/8922/2024	STATE OF ODISHA PRAKASH RAY VS	SRIDHAR RATH VS	// // 0
316	D-WP(C)/15907/2024 WP(C)/8923/2024	STATE OF ODISHA ARATIRANI SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
317	D-WP(C)/15976/2024 WP(C)/8924/2024	STATE OF ODISHA JOGENDRA SINGH VS	PRASANNA KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/16253/2024 WP(C)/8925/2024	SUBHAJEET PRASAD TARAI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
319	D-WP(C)/16286/2024 WP(C)/8926/2024	KHADALA GOUDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
320	D-WP(C)/14529/2024 WP(C)/8927/2024	BANA BIHARI SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
321	D-WP(C)/16113/2024 WP(C)/8928/2024	JASOBANTA RAY VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
322	D-WP(C)/16258/2024 WP(C)/8929/2024	ABJEET PRASAD TARAI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
323	D-WP(C)/15916/2024 WP(C)/8930/2024	SUNIL KUMAR MOHANTY VS THE COMMNR. OF STATE ELECTION COMMISSION, BBSR	BEDA PRAKASH PANDA VS	// 0 //
324	D-WP(C)/16250/2024 WP(C)/8931/2024	DIBYAJEET PRASAD TARAI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
325	D-WP(C)/15909/2024 WP(C)/8932/2024	BIRANCHI NARAYAN SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
326	D-WP(C)/14520/2024 WP(C)/8933/2024	ANIRUDDHA PADHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
327	D-WP(C)/14596/2024 WP(C)/8934/2024	PRAFULLA KUMAR SAMANTARAY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
328	D-WP(C)/14490/2024 WP(C)/8935/2024	SATYA SUNDAR DAS VS COMMNR, CMC, CUTTACK	ANUPAM RATH VS	// 0 //
329	D-WP(C)/14516/2024	PADMALAYA BHANJADEO	RANJIT SAMAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8936/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/15973/2024 WP(C)/8937/2024	DILLIP KUMAR NAIK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
331	D-WP(C)/14578/2024 WP(C)/8938/2024	NARAYAN SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
332	D-WP(C)/14512/2024 WP(C)/8939/2024	ASHOK KUMAR KAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
333	D-WP(C)/15206/2024 WP(C)/8940/2024	DURYODHAN BHUTIA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
334	D-WP(C)/15967/2024 WP(C)/8941/2024	JADUNATH MURMU VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
335	D-WP(C)/15904/2024 WP(C)/8942/2024	AMULYA KUMAR RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
336	D-WP(C)/15706/2024 WP(C)/8943/2024	DR. NAMITA RATH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
337	D-WP(C)/15655/2024 WP(C)/8944/2024	SUSHILA GIRI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
338	D-WP(C)/15908/2024 WP(C)/8945/2024	SURESH CHANDRA MEHER VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
339	D-WP(C)/14767/2024 WP(C)/8946/2024	CHARANA MALIKA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
340	D-WP(C)/14506/2024 WP(C)/8947/2024	HAREKRISHNA SELMA VS	RANJIT SAMAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/13778/2024 WP(C)/8948/2024	STATE OF ODISHA ABHISEK MOHAPATRA VS SBI LIFE INSURANCE CO.LTD, MUMBAI	JATINDRA KUMAR MOHAPATRA VS	// // 0 //
342	D-WP(C)/15399/2024 WP(C)/8949/2024	KHIROD CHANDRA MOHANTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
343	D-WP(C)/14576/2024 WP(C)/8950/2024	PRAVAT RANJAN NANDA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
344	D-WP(C)/15408/2024 WP(C)/8951/2024	DINABANDHU MOHANTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
345	D-WP(C)/14491/2024 WP(C)/8952/2024	KISHORE CHANDRA DASH VS COMMISSIONER CUM SECY TO GOVT. I AND P.R. DEPT, BBSR	BIJAYA KUMAR SAHOO VS	// 0 //
346	D-WP(C)/15950/2024 WP(C)/8953/2024	BAISHNABA KETAKI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
347	D-WP(C)/15826/2024 WP(C)/8954/2024	MEERA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
348	D-WP(C)/16024/2024 WP(C)/8955/2024	SIBA PRASAD DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
349	D-WP(C)/14531/2024 WP(C)/8956/2024	ARJUNA KUMAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
350	D-WP(C)/16056/2024 WP(C)/8957/2024	DILLIP KUMAR BADAPANDA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
351	D-WP(C)/16130/2024 WP(C)/8958/2024	NARENDRA NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/14547/2024 WP(C)/8959/2024	RAJENDRA DALAI VS REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA, BBSR	SHAKTI DATTA TRIPATHY VS	// 0 //
353	D-WP(C)/16019/2024 WP(C)/8960/2024	ANTARYAMI SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
354	D-WP(C)/14532/2024 WP(C)/8961/2024	BABULAL DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
355	D-WP(C)/16126/2024 WP(C)/8962/2024	ROCHAN NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
356	D-WP(C)/15961/2024 WP(C)/8963/2024	SASMITA SAHOO VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
357	D-WP(C)/14524/2024 WP(C)/8964/2024	SAUMITRI PADHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
358	D-WP(C)/14573/2024 WP(C)/8965/2024	BASUDEV MISHRA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
359	D-WP(C)/16128/2024 WP(C)/8966/2024	EMPHRIYAM NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
360	D-WP(C)/15158/2024 WP(C)/8967/2024	MAJOR GENERAL P. VENKETESWARLU VS STATE OF ODISHA	SULOCHANA PATRO VS	// 0 //
361	D-WP(C)/16129/2024 WP(C)/8968/2024	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
362	D-WP(C)/13927/2024 WP(C)/8969/2024	SUSHRITA CHOUDHURY VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
363	D-WP(C)/15646/2024	GOURANGA BEHERA	JAYANTA KUMAR MAJHI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8970/2024	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/15937/2024 WP(C)/8971/2024	BIJAYA KUMAR PANDA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// () //
365	D-WP(C)/16207/2024 WP(C)/8972/2024	SUMAN DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
366	D-WP(C)/15939/2024 WP(C)/8973/2024	PURNA CHANDRA KISHAN VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// () //
367	D-WP(C)/15647/2024 WP(C)/8974/2024	CHANDANA NANDA PIRI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// () //
368	D-WP(C)/16018/2024 WP(C)/8975/2024	TUNI SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
369	D-WP(C)/15674/2024 WP(C)/8976/2024	BRAHMANI GRAMYA JALA O PARIMAL SAMITI, ANGUL VS STATE OF ODISHA	RAKESH BEHERA VS	// () //
370	D-WP(C)/16021/2024 WP(C)/8977/2024	CHINTAMANI NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //
371	D-WP(C)/15943/2024 WP(C)/8978/2024	KHAGESWAR MAHAPATRA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// () //
372	D-WPCRL/10515/2024 WPCRL/33/2024	BIJULI BEHERA VS D.G. OF POLICE, CUTTACK	DURGA PRASAD DHAL VS	PATTAMUNDAI /90 /2024 () //
373	D-ABLAPL/8769/2024 ABLAPL/3677/2024	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	BASUDEVPUR /643 /2023 () //
374	D-ABLAPL/8801/2024 ABLAPL/3678/2024	KAILASH DAS @ KUAN VS	SURYAKANTA DASH VS	BALASORE SADAR /354 /2021 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/8812/2024 ABLAPL/3679/2024	STATE OF ODISHA KESHAB KHILA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	// CHITRAKONDA /155 /2023 () //
376	D-ABLAPL/9413/2024 ABLAPL/3680/2024	MUNA BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /83 /2024 () //
377	D-ABLAPL/10248/2024 ABLAPL/3681/2024	SUNIL KUMAR NAYAK @ SUNIL NAYAK @ SULTAN NAYAK VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	ASKA /252 /2018 () //
378	D-ABLAPL/9080/2024 ABLAPL/3682/2024	KANGRESS JENA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	JATNI P.S. /413 /2023 () //
379	D-ABLAPL/9441/2024 ABLAPL/3683/2024	KANGRESS JENA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	JATNI P.S. /273 /2023 () //
380	D-ABLAPL/10315/2024 ABLAPL/3684/2024	BAPUNI BEHERA @ BALA BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	CHANDRASEKHARPUR /197 /2024 () //
381	D-ABLAPL/9721/2024 ABLAPL/3685/2024	AJIT MANTRI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	//0 J.M.F.C.,BHUBAN(Dhenkanal) 2(A)CC/0000020/2024
382	D-ABLAPL/10358/2024 ABLAPL/3686/2024	SIBA SWAIN @ SIBANANDA SWAIN VS STATE OF ODISHA	RAMDAS ACHARY VS	ASKA /167 /2024 () //
383	D-ABLAPL/9770/2024 ABLAPL/3687/2024	LAXMINARAYAN RATHA VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	RAJKANIKI /133 /2024 () //
384	D-ABLAPL/10362/2024 ABLAPL/3688/2024	SK. KALIA @ SEKH MUSARAF @ SK. MUSRAF VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	DHAMNAGAR /225 /2023 () //
385	D-ABLAPL/10364/2024 ABLAPL/3689/2024	SK. JUMA @ SK. JAMALUDDIN VS STATE OF ODISHA	BHARATI MAITY VS	DHAMNAGAR /225 /2023 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/10365/2024 ABLAPL/3690/2024	BIJAYA KUMAR DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KAKATAPUR /72 /2024 () //
387	D-ABLAPL/9794/2024 ABLAPL/3691/2024	DIPENDRA @ DIPU MOHAPATRA VS STATE OF ODISHA	SOUMYA DEV RAY VS	CHARICHHAKA /32 /2024 () //
388	D-ABLAPL/10376/2024 ABLAPL/3692/2024	SADINGA KREPUTIKA @ SARINGA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /88 /2022 () //
389	D-ABLAPL/10382/2024 ABLAPL/3693/2024	MIR MUKHIESIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	Bamapada (Industrial Area) /55 /2024 () //
390	D-ABLAPL/9798/2024 ABLAPL/3694/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	SOUMYA DEV RAY VS	/ /0 J.M.F.C.,RAJGANGPUR(Sundargarh) ICC/0000004/2023
391	D-ABLAPL/10133/2024 ABLAPL/3695/2024	BASANTA BEHERA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	RAIRAKHOL /91 /2024 () //
392	D-ABLAPL/10385/2024 ABLAPL/3696/2024	RAMESH MUDULI @ MANMATH MUDULI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /48 /2024 () //
393	D-ABLAPL/10389/2024 ABLAPL/3697/2024	TAPU @ TAPAN KUMAR NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	NISCHINTAKOILI /74 /2024 () //
394	D-ABLAPL/10398/2024 ABLAPL/3698/2024	SAHJADEE KAJAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KONARK /43 /2024 () //
395	D-ABLAPL/10224/2024 ABLAPL/3699/2024	SACHIDA NANDA MOHAPATRA VS STATE OF ODISHA	UMAKANT SAHOO VS	TIRTOL /104 /2024 () //
396	D-ABLAPL/10236/2024 ABLAPL/3700/2024	MANORAMA UPADHYAYA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BALASORE TOWN /64 /2024 () //
397	D-ABLAPL/10242/2024	SONIA TRIPATHY	JUDHISTHIR SAHOO	INFOCITY PS /368 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3701/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/10401/2024 ABLAPL/3702/2024	TERA @ BALIA MALIK VS STATE OF ODISHA	SUMANTA MALIK VS	BARI /219 /2024 () //
399	D-ABLAPL/10244/2024 ABLAPL/3703/2024	ANUBHAB JEWEL ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MANCHESWAR P.S. /142 /2024 () //
400	D-ABLAPL/10402/2024 ABLAPL/3704/2024	BIJAY @ BIJAYA KUMAR NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,KHANDAPARA(Nayagarh) 2(A)CC/000014/2024
401	D-ABLAPL/10252/2024 ABLAPL/3705/2024	SURYAKANTA SWAIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PARADEEP /93 /2024 () //
402	D-ABLAPL/10403/2024 ABLAPL/3706/2024	GAURANGA CHARAN SAHOO @ SILIA SAHOO VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	KRUSHANANDAPUR /21 /2024 () //
403	D-ABLAPL/10410/2024 ABLAPL/3707/2024	AJU @ AJAYA GOCHHAYAT VS STATE OF ODISHA	PARSURAM PANDA VS	KANTABANIA PS /64 /2024 () //
404	D-ABLAPL/10260/2024 ABLAPL/3708/2024	BENUDHAR SETHY VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP MODEL /89 /2024 () //
405	D-ABLAPL/10455/2024 ABLAPL/3709/2024	TIKI PRADHAN @ BISWARANJAN PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	KHAMAR /92 /2024 () //
406	D-ABLAPL/10261/2024 ABLAPL/3710/2024	TUNA SAHOO @ PRAKASH KUMAR SAHOO VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PARADEEP LOCK /85 /2021 () //
407	D-ABLAPL/10457/2024 ABLAPL/3711/2024	SANDIP KUMAR DAS @ SANDEEP NAYAK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /66 /2024 () //
408	D-ABLAPL/10464/2024 ABLAPL/3712/2024	SK. TAZUDDIN VS	PARTHA SARATHI DAS VS	KEONJHAR SADAR /164 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/10268/2024 ABLAPL/3713/2024	STATE OF ODISHA SARIYATTULLAH KHAN @ RAJAN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// JAGATSINGPUR /293 /2024 () //
410	D-ABLAPL/10468/2024 ABLAPL/3714/2024	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /108 /2024 () //
411	D-ABLAPL/10277/2024 ABLAPL/3715/2024	STATE OF ODISHA SANUJ PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAIKIA /136 /2023 () //
412	D-ABLAPL/10318/2024 ABLAPL/3716/2024	STATE OF ODISHA DHIREN @ SRINIBAS BHATT @ SRINIBAS BHATTA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /52 /2024 () //
413	D-ABLAPL/10470/2024 ABLAPL/3717/2024	STATE OF ODISHA DAMBARUDHAR SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	LINGARAJ P.S. /65 /2022 () //
414	D-ABLAPL/10319/2024 ABLAPL/3718/2024	STATE OF ODISHA PRADYUMNA KUMAR KHANDEITARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /34 /2023 () //
415	D-ABLAPL/10472/2024 ABLAPL/3719/2024	STATE OF ODISHA MITHUN KUMAR BALIARSINGH @ MITHUN BALIARSINGH VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BARAMBA /83 /2024 () //
416	D-ABLAPL/10340/2024 ABLAPL/3720/2024	STATE OF ODISHA PRADIP KUMAR PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	SAHID NAGAR P.S. /193 /2024 () //
417	D-ABLAPL/10485/2024 ABLAPL/3721/2024	STATE OF ODISHA AJAY KHADANGA VS STATE OF ODISHA	SRIKANTA PANDA VS	DASMANTAPUR /52 /2024 () //
418	D-ABLAPL/9329/2024 ABLAPL/3722/2024	STATE OF ODISHA SANJAY VERMA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BADMAL /277 /2023 () //
419	D-ABLAPL/6866/2024 ABLAPL/3723/2024	STATE OF ODISHA ANSAR KHAN @ MAGI KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /34 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/7822/2024 ABLAPL/3724/2024	HASINA BIBI VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	MANGALA BAG /76 /2024 () //
421	D-ABLAPL/9489/2024 ABLAPL/3725/2024	KAILASH CHANDRA BHUYAN VS STATE OF ODISHA	AMLAN MOHANTY VS	DASARATHPUR /31 /2024 () //
422	D-ABLAPL/8178/2024 ABLAPL/3726/2024	RAKESH BEHERA @ SIPU VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	BALIPATNA /132 /2024 () //
423	D-ABLAPL/9543/2024 ABLAPL/3727/2024	SUDARSHAN SUNANI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /183 /2024 () //
424	D-ABLAPL/9548/2024 ABLAPL/3728/2024	TAPAN KUMAR MISHRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	CHAMPUA /115 /2024 () //
425	D-ABLAPL/9734/2024 ABLAPL/3729/2024	SOMANATH BARIK VS STATE OF ODISHA	BHABANI SHANKAR MISHRA VS	// /0 () //
426	D-ABLAPL/8369/2024 ABLAPL/3730/2024	SANA @ JAGANNATH MAHALIK VS STATE OF ODISHA	RABINARAYAN PANDA VS	BANSADA /75 /2024 () //
427	D-ABLAPL/8481/2024 ABLAPL/3731/2024	PRADEEP KUMAR BISWAL VS STATE OF ODISHA	UDIT RANJAN JENA VS	KHANDAGIRI P.S. /142 /2021 () //
428	D-ABLAPL/8560/2024 ABLAPL/3732/2024	NIRAKAR HATI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /98 /2024 () //
429	D-ABLAPL/10352/2024 ABLAPL/3733/2024	GAHI HANDANAKA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /75 /2021 () //
430	D-ABLAPL/9991/2024 ABLAPL/3734/2024	GOBINDA CHANDRA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /76 /2024 () //
431	D-ABLAPL/10353/2024	BHAGBAT PRASAD MISHRA @ JITU MISHRA	JNYANANANDA PANDA	NARLA /56 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3735/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/10063/2024 ABLAPL/3736/2024	MAHESWARI DAS @ MAHESWARI KHATUA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SAHADEV KHUNTA /94 /2024 () //
433	D-ABLAPL/9845/2024 ABLAPL/3737/2024	BHAKTA KHANDA @ BHAKTA BANDHU KHANDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	RENGALI /25 /2024 () //
434	D-ABLAPL/10001/2024 ABLAPL/3738/2024	BAISHNAV CHARAN BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //
435	D-ABLAPL/10312/2024 ABLAPL/3739/2024	MINARANI SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DELANGA /110 /2024 () //
436	D-ABLAPL/10653/2024 ABLAPL/3740/2024	DANARDAN SETHI @ JANADAN SETHY VS STATE OF ODISHA	APARESH BHOI VS	DHAMNAGAR /551 /2023 () //